

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 145 of 2020 (SZ)

(Through Video Conference)

IN THE MATTER OF

Tribunal on its own motion-SUO MOTU Based on the News item in Dinamalar Newspaper Chennai Edition dated 05.08.2020, "Retteri Lake become a Sewage water pond – Will Jayalalitha's dream project be fulfilled?"

...Applicant(s)

Versus

1. The Principal Secretary to Government,
Public Works Department,
Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu – 600 009.
2. The Additional Chief Secretary to Government of Tamil
Nadu, Revenue and Disaster Management
Department, Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu – 600 009.
3. The Secretary to Govt. of Tamil Nadu,
Department of Environment,
Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu – 600 009.
4. Additional Chief Secretary to Govt. of Tamil Nadu, Municipal
Administration and Water Supply Department, Govt. Secretariat,
Fort St. George
Chennai, Tamil Nadu – 600 009.
5. The Chairman,
Tamil Nadu Pollution control Board, No.
76, Anna Salai, Guindy, Chennai, Tamil
Nadu – 600 032.

Umm

Superintending Engineer (North)

6. The District Collector,
Chennai District,
District Collectorate Office, No.
62, Rajaji Salai, 4th Floor,
Chennai – 600 001.

7. Greater Chennai Corporation,
Rep. by its Commissioner, Ripon
Building,
Chennai – 600 003.

8. Chennai Metropolitan Water Supply & Sewerage Board
No.1, Pumping Station Road, Chintadripet,
Chennai – 600 031

Respondent(s)

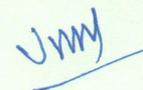
Superintending Engineer (North)
Chennai Metropolitan Water Supply & Sewerage Board
Chintadripet, Chennai-600 002.


Superintending Engineer (North)
Chennai Metropolitan Water Supply & Sewerage Board
Chintadripet, Chennai-600 002.

INDEPENDENT REPORT FILED ON BEHALF OF CMWSS BOARD

1. I, P.Vijalakshmi D/o. P.Palanisamy Hindu aged 57 years working as Superintending Engineer (North) of Chennai Metropolitan Water Supply and Sewerage Board having office at 2nd floor, Urban Administrative Building, MRC Nagar, Chennai 600 028 do hereby solemnly affirm and sincerelystate as follows:
2. I am the Superintending Engineer (North) of the Chennai Metropolitan Water Supply and Sewerage Board and as such I am well acquainted with the facts and circumstances of the case.
3. I am filing this status report on behalf of the Managing Director, Chennai Metropolitan Water Supply and Sewerage Board, Chennai – 28, as per the orders issued by the Hon'ble National Green Tribunal, Chennai on 13.09.2021.
4. The above, case has been SUO MOTU vide OA no 145 OF 2020 registered by NGT Under section 18 of National Green Tribunal Act, 2010 on the basis of the newspaper report published in Dinamalar, Chennai city supplement edition dated 05/08/2020 under the caption "கழிவுநீர் குட்டையானது ரெட்டேரி லே. கனவு திட்டம் நிறைவேறுமா?" (Retteri Lake becomes a sewage water pond – Will Jayalalitha's project be fulfilled"?) on 10.8.2020.
5. It is stated that with regard to the above case,CMWSSB has been directed to initiate the following actions:-
 - (i) Plugging the illegal sewage inlets in Madhavaram Lake through storm water drain in Vinayagapuram drain and Korattur surplus channel in the Kolathur Redhills main road.
 - (ii) Construction of underground sewage system for the residents residing adjacent to Korattur surplus channel.
 - (iii) A detailed report regarding the rejuvenation of lake under taken by them for the purpose of utilizing the same for drinking purpose, Also it in directed to file a statement regarding the mechanizing that has been adopted for dealing with the sewage that has been generated within their jurisdictions.

Superintending Engineer (North)
Chennai Metropolitan Water Supply & Sewerage Board
Chintadripet, Chennai-600 002


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6. In this regard the site has been inspected by the CMWSSB officials and following observations are made :-
7. In Area-III, Madhavaram, the Vinayagapuram Drain and Kolathur Surplus channel originated at water canal road and passing through Kadappa road, Surapet main road and crossing NH48 and converted as a storm water drain for a length of 850m, and continued up to Retteri lake.
8. The work of providing sewerage facilities to Surapet, Puthagaram and Kathirvedu was taken up and completed by the CMWSSB during the year 2018. The corporation division nos 24 and 25 are covered in the above scheme. The divisions 24 and 25 having 780 nos of streets. The sewer collection system is available in 544 nos of streets and 11241 no of premises are available in both the divisions. The sewer connections have been given for 6718 nos and effecting the balance house service sewer connections are under progress. 136 nos of leftout streets are identified in the Surapet, Puthagaram and Kathirvedu Sewerage Scheme and the preparation of detailed project report to provide sewer system for the left out streets is under progress.
9. The residential areas covered adjacent to the canal are detailed below (Part of Div 24 and Div 25):-

S.No	Divisions	Locations	Canal covered Area	Canal (Left /Right side)
1	24	Annai rajammal nagar	Water Canal Road	Canal Left Side
2	24	Patammal Nagar		Canal Right side
3	24	Kamaraj Nagar	Kadappa Road	Canal Left Side
4	24	Perumal Nagar		Canal Right side

5	25	Lakhmi Kanthammal Nagar	Surapet Main road	Canal Left Side
6	25	Ambal Nagar		Canal Right side

10. The above locations adjacent to the alignment of canal having under ground Sewerage system and House sewer connections had been already effected. There is no sewer left out streets in the above locations covered adjacent to the canal. Hence there is no possibility of letting out of sewage in the canal.

11. Further the sewage generated from the residents at Puthagarm , Madahanakuppam, Padmavathy Nagar and Kathirvedu are being collected into the 6 pumping stations existing in division 24 & 25 and average sewage pumped quantity are as detailed below.

Chennai Metropolitan Water Supply & Sewerage Board
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 Chintadripet, Chennai-600 002

S.No.	Name of the Pumping station	Division	Average sewage collected quantity per day (in mld)
1.	Puthagaram Lift station	24	1.25
2.	Madhanakuppam SPS	24	2.10
3.	Rajiv Gandhi Lift Station	25	2.07
4.	Thangal karai SPS	24	5
5.	Padmavathy nagar SPS	25	3
6.	Kadappa road terminal SPS	24	13.50


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12. The sewage received from the above 5 LT (S.No 1 to 5) Sewage pumping stations of 13.50 mld being pumped to the 1 No LT Kadappa Road Terminal Sewage pumping station (SI.NO.6) and the same has been pumped to Kodungaiyur STP for final treatment and disposal.
13. I Humbly stated that there is no sewage overflow on road side and there is no illegal inlets and letting out sewage by residential buildings into the storm water drain located at the boundaries of the Vinayagapuram drain and korathur surplus channel in the kolathur redhills main Road(The current images are enclosed herewith), The arial view of map is also enclosed.
14. It is therefore humbly prayed that this Hon'ble Tribunal may be please to accept the report on behalf of the Board.

Solemnly affirmed at Chennai
on this 13 day of Sep 2021 and
signed his name in my presence


Superintending Engineer (North)
Chennai Metropolitan Water Supply & Sewerage Board
Chintadripet, Chennai-600 002.

Before me

K. Gopi
K. Gopi
E.No. 702/06

Advocate : Chennai
Counsel for 8 th respondent

*16 Law chambers
Highway Builders
Ch-104*

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SOUTHERN ZONE, CHENNAI

O.A No. 145 of 2020 (SZ)

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fulfilled?”

...Applicant

Vs

Chennai Metropolitan Water Supply
and Sewerage Board (CMWSSB)
Santhome Road MRC Nagar
Chennai – 28

Respondent

REPORT FILED BY 8 TH RESPONDENT

G.JANAKIRAMAN

Counsel for 8 th Respondent